

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No219  
CP(IB)/204(AHM)2021

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Savitaben Gordhanbhai Thumar (Personal Gaurantor) .....Applicant  
V/s  
Premraj Ramratan Laddha Liquidatorof Corporate Debator .....Respondent

**Order delivered on 18/10/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Rajesh Bohra, Adv.  
For the Respondent : Mr. Anip Gandhi, Adv.  
: Mr. D K. Nakrani, Adv.

**ORDER**

Learned Counsel for the applicant states that the Transfer Application is filed before the Hon'ble President which is coming upon 02.11.2022 for hearing.

In view of the same, list on 22.12.2022.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**